



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,9th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP(IO)/10/2016	SUSHIL KUMAR VASUDEVA Versus THE SUB DIVISIONAL OFFICER C HOJAI and 6 ORS	MR.N DEKA	GA, ASSAM
2	I.A./1269/2016 in MFA/261741/2015	ORIENTAL INSURANCE CO. LTD. Versus MD. NIZAM UDDIN and ANR,	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
	WITH MFA/261741/2015 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus MD NIZAM UDDIN and ANR		
3	Tr.P.(C)/119/2022	DR. JENIFA SABNAM Versus DR. ALI AHMED	MR. N K HALOI MR. K M HASSAN	
4	WP(C)/6637/2023	PHATIK BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
5	WP(C)/7299/2023	M/S N PLUS R BRICK INDUSTRY AND ANR Versus THE STATE OF ASSAM AND 23 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	GA, ASSAM MR. A K PURKAYASTHA (R- 15,18 to 24) MR. S R BORUAH (r-8,10 to 14)) MR. S SHARMA (R- 15,18 to 24) B RONGHANGPI (R- 15,18 to 24) SC, REVENUE SC, PCB

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LEAVE NOTE OF ADVOCATES FOR 09/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
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6)	MR J CHOPRA	10-02-2024	To	17-02-2024
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9)	MR. H L MAURYA	05-02-2024	To	31-03-2024
10)	MR D K DAS	09-02-2024	To	16-02-2024
11)	MR D K MISHRA	08-02-2024	To	09-02-2024
12)	MR B PRASAD	08-02-2024	To	09-02-2024
13)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
14)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
15)	MR M Z AHMED	08-02-2024	To	09-02-2024
16)	MS B DUTTA	08-02-2024	To	09-02-2024
17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024
22)	MR J C BORAH	08-02-2024	To	26-02-2024
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26)	MR. C CHOWDHURY	12-02-2024	To	13-02-2024
27)	MR H R A CHOUDHURY	08-02-2024	To	10-02-2024
28)	MR. S P ROY	09-02-2024	To	09-02-2024
29)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
30)	MR. A BHATTACHARYA	12-02-2024	To	12-02-2024
31)	MR. A DAS	12-02-2024	To	20-02-2024



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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MACApp./362/2016	ANIL KR. SINGHA Versus NATIONAL INSURANCE CO. LTD. and 2 ORS,	MR.J MOLLAH MS.A BHANU MS.S P DAS	
2	WP(C)/7759/2016	M/S BRAHMAPUTRA GALVO CHEM PVT. LTD. and ANR. Versus PUNJAB NATIONAL BANK and 3 ORS.	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MR.T R ROY MR.R P N SINGH	MR.A DUTTA SC, PNB
	WITH I.A.(Civil)/3832/2023 in WP(C)/7759/2016	CHOW KEHIN MANNAW AND 3 ORS. Versus M/S BRAHMAPUTRA GALVO CHEM PVT. LTD. and 5 ORS.	MR. B C DAS MR. S CHAUHAN MR S CHAUHAN MR. A R SHOME MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	MR. S P ROY MR.K RAJBONGSHI SC, PNB MR.R P N SINGH
3	MFA/194/2021	NATIONAL INSURANCE CO. LTD. Versus ATAVARI AND 5 ORS.	MR. A J SAIKIA MR. B KAKATI MR G S BORO	MR. S K SANGANERIA (r-1 to 5) MR. N BHATRA (r-1 to 5) MR G JALAN (r-1 to 5)
4	WP(C)/1935/2023	JOGEN BORUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, HIGHER EDU SC, AG SC, FINANCE
5	WP(C)/4887/2023	TAGAR DEKA Versus THE STATE OF ASSAM 10 ORS	MR S N KRISHNATRAYA MS D MAHANTA MAYUR DAS	SC, P AND R.D. GA, ASSAM SC, P H E

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